

30/10/00
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 201/96

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet O.A-201/96 Pg..... 1 to..... 3
2. Judgment/Order dtd. 04/03/97 Pg..... 1 to..... 3 Dismissed
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... 201/96 Pg..... 1 to..... 17
5. E.P/M.P..... N.I.L. Pg..... to.....
6. R.A/C.P..... N.I.L. Pg..... to.....
7. W.S..... N.I.L. Pg..... to.....
8. Rejoinder..... N.I.L. Pg..... to.....
9. Reply..... N.I.L. Pg..... to.....
10. Any other Papers..... N.I.L. Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

(2) O.A. 201/96

9-12-96

Mr. H. Rahman counsel for the applicant.

None for the respondents. Written statement has not been submitted. The respondents have also not complied with the order dated 29-6-96 directing them to produce the answer script of the applicant before this Tribunal. Therefore, the Divisional Railway Manager, N.F.Railway, Lumding is directed to produce the answer script of the applicant which was written by him in the written test held on 8-7-95 for selection to the post of Dy. Station Superintendent on 2-1-97.

List for written statement and further order on 2-1-97.

Send Copy of this order to respondent No.5 Divisional Railway Manager(P), Lumding.

MR
9/12

lm

MR
9/12

60

Member

11.12.96
Copy of order dtd. 2-1-97

9.12.96 issued
to the concerned
Rail Respondent No.5. vide
D.No.

Mr. S.C. Kundu is present in person.
None for the respondents. Written statement has not been submitted and answer script also has not been produced.

List for written statement and production of answer script on 23-1-96.

Br

1) Notice duly served
on Respt. No- 1, 3. ^{lm}
M
all

60

Member

2) written statement
has not been submitted

31.1.97

Mr. H. Rahman, learned counsel for the applicant and Mr. B.K. Sharma, Railway Counsel, are present.

To be listed on 12.2.97. The answer scripts shall also be produced by the Railway Counsel on the next date.

60
Member


Vice-Chairman

nk m
M
1/2

1) Notice duly served on
op-resp't No 1-3.

2) w/statement - hs not
submitted -

6/12

bl. comply..

Copy of order dtd. 2-1-97

9.12.96 issued
to the concerned
Rail Respondent No.5. vide
D.No.

Br

1) Notice duly served
on Respt. No- 1, 3. ^{lm}
M
all

2) written statement
has not been submitted

31.1.97

Mr. H. Rahman, learned counsel for the applicant and Mr. B.K. Sharma, Railway Counsel, are present.

To be listed on 12.2.97. The answer scripts shall also be produced by the Railway Counsel on the next date.

nk m
M
1/2

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

No. 201/96

S. C. Kundu

VS

Applicant(s)

Union of India &c.

Respondent(s)

Mr. H. Rahman, N. Baruwa Advocates for the applicant(s)

Mr. B. K. Sharma, R. L.

Advocates for the Respondent(s)

Office Notes

Date

Court's Orders

20-9-96

This application is in
form and within time
C. F. of R. S. 30/
deposited vide
IPO B.D. No 444/09
Dated ... 11-9-96

Mr. Rahman
D. Registrar: 12/9/96

12/9/96

Learned counsel Mr. H. Rahman
moves this application for the
applicant. Perused the contents
of the application and relief
sought.

Application is admitted
subject to determination of limi-
tation at the time of final
hearing. Written statement within
6 weeks.

List for written statement
and further order on 12-11-96.

The respondents are directed
to produce the answer script on
12-11-96 for perusal of the
Tribunal.

1m

60
Member

23/9/96

12.11.96

Mr H. Rahman for the appli-

cant. Mr B. Mehta for Mr B. K. Sharma
Railway counsel seeks four weeks
time to file written statement.
Allowed. List for written state-
ment and further orders on 9.12.

Respondents are directed to
produce answer scripts on 9.12.96

60
Member

30.9.96

Notice issued to the
concerned party
date & No. 3309 of
1.10.96.

For 26.10.96

Notice duly served
on Respondent No. 1, 2, 3.

B w/ statement has not been
filed.

12/11

pg

12/11

12.2.97

20.2.97

Mr. H. Rahman, learned counsel for the applicant and Mr B.K. Sharma, learned Railway Counsel, are present.

1) Notice clearly served on R. 1 and 3.

Let this case be listed on 21.2.97.

2) Writers statement has not been submitted.

6
Member

JK
Vice-Chairman

3) Memo of appearance *W/97* has not been filed.

nkm

W
20/2

21.2.97

Mr H. Rahman is reported to be sick. Mr R. Dutta prays for short adjournment on his behalf.

List on 26.2.97 for production of answer scripts and other documents.

6
Member

JK
Vice-Chairman

pg

W
21/2

List for order on 4-3-1997.

6
Member

JK
Vice-Chairman

1m

8.4.97

4.3.97

Arguments of Mr H. Rahman for the learned counsel for the applicant heard and concluded. Judgment delivered in open court. The application is dismissed. No order as to costs.

6
Member

JK
Vice-Chairman

Issued under
D/Nos. 1103 to 1108
d. 8.4.97 through
regd with A.D.

pg

JK
23/5

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :::: GUWAHATI-5.

D.A. NO. 201 of 1996.
T.A. NO.

DATE OF DECISION 4-3-1997.

Sri Suresh Chandra Kundu

(PETITIONER(S)

Shri H. Rahman

ADVOCATE FOR THE
PETITIONER (S)

VERSUS

Union of India & Ors.

RESPONDENT (s)

Shri B.K.Sharma, Railway counsel.

ADVOCATE FOR THE
RESPONDENT (S)

THE HON'BLE JUSTICE SHRI D.N.BARUAH, VICE CHAIRMAN.

THE HON'BLE SHRI G.L.SANGLYINE, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Vice-Chairman.

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No.201 of 1996.

Date of Order : This the 4th Day of March, 1997.

Justice Shri D.N.Baruah, Vice Chairman.

Shri G.L.Sanglyine, Administrative Member.

Sri Suresh Chandra Kundu,
son of late Rangalal Kundu,
presently working as Assistant
Station Master, under Lumding
Division, P.O.Lumding,
Dist. Nagaon, Assam.

... . . . Applicant.

By Advocate Shri H.Rahman.

- Versus -

1. Union of India
represented by General Manager,
N.F.Railway, Maligaon,
Guwahati-11.
2. The General Manager,
N.F.Railway, Maligaon.
3. The Chief Personnel Officer,
N.F.Railway, Maligaon.
4. The Divisional Railway Manager,
N.F.Railway, Lumding.
5. The Divisional Railway Manager(P)
N.F.Railway, Lumding. . . . Respondents

By Advocate Shri B.K.Sharma, Railway counsel.

O R D E R

BARUAH J (VICE CHAIRMAN)

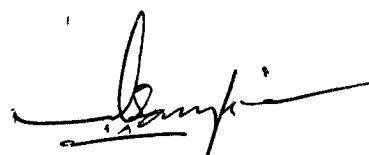
The applicant has filed this application praying for a direction for re-examination of answer scripts for the selection of Deputy SS under Lumding Division and also for further direction. The facts necessary for the purpose of disposal of the application are that the applicant passed H.S.L.C Examination and thereafter he was appointed Signaller in the year 1961 in Lumding Division under the N.F.Railway. Thereafter he was promoted.

from Signaller to Assistant Station Master in the year 1968 and since then he has been working in the various stations under Lumding Division. The 5th respondent-the Divisional Railway Manager(P) issued Annexure-I Notification dated 10.5.1995 indicating that the authority would hold a selection test for forming a panel of Deputy SS. A written test was held. The applicant also appeared in the test examination. He was not however selected. The applicant feels that his answer scripts were not properly evaluated. Therefore, he prays for a direction to re-examine the answer script.

2. The respondents have filed written statement denying the averments made by the applicant. This Tribunal directed the respondents to produce the answer scripts. The law is well settled regarding the power of this Tribunal to re-evaluate answer script. The Tribunal should not re-evaluate the answer script in-as-much as the Tribunal does not have the expertise knowledge to re-evaluate answer scripts. Mr H.Rahman, learned counsel appearing on behalf of the applicant, however, made a prayer before this Tribunal for production of the answer script. We called for the answer scripts. The respondents have produced the answer scripts today in a sealed cover. Mr B.K.Sharma, learned Railway counsel is not present today. However, Mr J.L.Sarkar another Railway counsel is present. As per our direction, the sealed envelope containing the answer scripts of the applicant is open by Mr J.L.Sarkar in presence of Mr H.Rahman. It is found that there is no mistake in making the total. In view of the above, we do not find any reason to interfere the order passed by the authority. Accordingly the application

is dismissed. However, considering the entire facts and circumstances of the case, we make no order as to costs.

The Railway counsel may receive the answer scripts by giving a receipt.

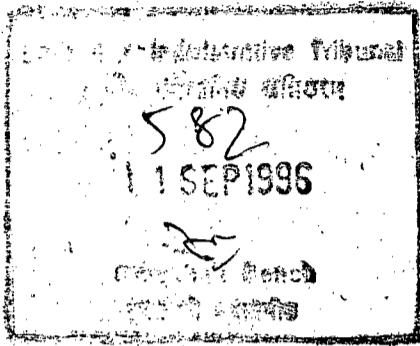


(G.L.SANGLYINE)
ADMINISTRATIVE MEMBER



(D.N.BARUAH)
VICE CHAIRMAN

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH
AT GUWAHATI



O.A. No. 201 /1996

Sri Suresh Chandra Kundu

..... Applicant

-Versus -

Union of India and others

..... Respondents

I N D E X

<u>S.I.No.</u>	<u>List of documents</u>	<u>Page No.</u>
1.	Application and verification	1-10
2.	Notification dt. 10.5.95 (Annexure-I)	11-13
3.	Memorandum dtd. 19.3.95 (Annexure-II)	14
4.	Application dtd. 19.7.96 (Annexure-III)	15
5.	Postal Receipt (Annexure-IV)	16
6.	Postal Receipt (Annexure-IVA)	17

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH AT GUWAHATI

C. Seender
Applicant
Shrawan
N. Baruah, Advocate
29

Application under Section 19 of
the Central Administrative Tribunal
Act, 1985 .

ORIGINAL APPLICATION NO. 201 OF 1996

Sri Suresh Chandra Kundu,
son of late Rangalal Kundu,
presently working as Assistant
Station Master , under Lumding
Division, P.O. Lumding,
District - Nagaon , Assam.

... Applicant.

- Versus -

1. The Union of India ,
represented by General Manager,
N.F.Railway, Maligaon,
Guwahati - 11.
2. The General Manager,
N.F.Railway, Maligaon.
3. The Chief Personnel Officer,
N.F.Railway, Maligaon.

S. C. Kundu

contd... p/2

4. The Divisional Railway Manager,
N.F.Railway, Lumding.

5. The Divisional Railway Manager(P),
N.F.Railway, Lumding.

..... Respondents.

I. Particulars of the order against which this application is made :

This application is made against non-disposal of the appeal filed by the applicant for re-examination of answer scripts for the selection of Deputy S.S. under Lumding division .

II. Jurisdiction of this Tribunal :

The applicant declares that the subject matter of the application in which the applicant seeks relief within the jurisdiction of this Tribunal .

III. Limitation :

The applicant further declares that this application is within the prescribed period of limitation as prescribed by the Administrative Tribunal Act, 1985 .

IV. Facts of the case :

a) That your humble applicant begs to state that after passing the H.S.L.C.examination he was initially appointed as a Signaller in 1961 in Lumding division under the N.F. Railway .

b) That your humble applicant begs to state that

S.C. Kundu

he was promoted from Signaller to ASM in the year 1968 and since then he is working in the various stations under Lumding division and presently he is working as ASM in the scale of pay of Rs. 1600 - 2660/- and he is presently posted at Lumding under the Divisional Railway manager , Lumding .

c) That on 10.5.95 a notification was issued under the signature of Divisional Railway Manager (Personnel) , N.F. Railway under Memo No. E/40-4/PII(T) dtd. 19.3.96 for the selection for the post of Deputy SS in the scale of pay of Rs. 2000-3200/- . In the said notification it is stated that it has been decided to hold the selection for forming a panel of Deputy S.S. in the scale of pay of Rs. 2000-3200/- for 31 vacancies within a short period and the list of eligible candidates ~~for~~ ^{from} SM/ASM in the scale of pay of Rs. 1600- 2660/- . In the said notification the name of your humble applicant was listed against Sl.No. 41 in the list of eligible candidates for selection of the post of Deputy SS in the scale of pay of Rs. 2000-3200/- .

A copy of the said notification which was circulated on 10.5.95 is enclosed herewith and marked as ANNEXURE -I.

d) That your humble applicant begs to state thatas per the notification the written test for the selection of Deputy SS was held on 8.7.95 , 5.9.95 and 28.12.95 in three days . Your humble applicant was also appeared in the said written test which was held on 8.7.95 as per the notification .

J. C. Kundu

e) That your humble applicant begs to state that although your humble applicant appeared in the written test for selection of Deputy SS in the scale of pay of Rs. 2000-3200/- he was declared failed and the list of successful candidates for the post of Deputy SS were published on 19.3.96 consisting of 36 numbers of qualified candidates .

f) That your humble applicant begs to state that your humble applicant did well in the written examination and he had attempted all the questions and he answered the questions properly and as per his satisfaction but in the said list of successful candidates the name of your humble applicant was not appeared which indicates that your humble applicant failed in the examination .

A copy of the result sheet of the successful candidates published on 19.3.95 is enclosed herewith and marked as ANNEXURE-II.

g) That your humble applicant begs to state that your humble applicant failed in the written test after successfully appearing in the examination . He has challenged the results of the examination on the ground that as per his written reply he ~~is~~ successfully attempted all the questions and as per his answers to all the questions he cannot be declared as a failed candidate . So your humble applicant submitted an appeal through proper channel to the Divisional Railway Manager for re-examination of the answer papers for the post of Deputy SS .

S. C. Kundu

h) That your humble applicant begs to state that on 19.7.96 your humble applicant had submitted an application to the Divisional Railway Manager, N.F.Railway, Lumding with a request to recheck the examination papers but no reply has been received from the Divisional Railway Manager, Lumding as yet.

A copy of the said application submitted to the Divisional Railway Manager, Lumding on 19.7.96 is enclosed herewith and marked as ANNEXURE - III.

i) That your humble applicant begs to state that as your humble applicant had not received any reply from the Divisional Railway Manager, Lumding regarding the grievances of your humble applicant he had submitted another application by registered post on 12.8.96 before the Chief Personnel Officer, N.F.Railway, Maligaon with a prayer to re-examine the answer papers.

j) That your humble applicant begs to state that on 12.8.96 your humble applicant again by registered post submitted an application before the General Manager, N.F. Railway, with the same prayer for re-examination of his answer scripts of the written examination ~~by~~ held for selection of Deputy SS in Lumding Division, but till today no reply has been received from any of the authority.

Photocopies of the receipts of registered post is enclosed herewith and marked as ANNEXURE- IV and IVA respectively.

k) That your humble applicant begs to state that as your humble applicant did well in his written examination

B.C.Kundu

and he had ~~xxxxxx~~ attempted all the questions of transportation department for which he is well experienced and he is sure that he did well in the examination and by mistake he may be declared failed by the department.

1) That your humble applicant begs to state that the questions papers which were issued alongwith the answer scripts were taken back by the authority as a result of which he is unable to furnish the question papers alongwith the application, but as per his knowledge all the questions which were put in the written examination related to the duties and responsibilities of the ASM for which your humble applicant is well experienced by working as ASM for more than 30 years and on March, 1997 your humble applicant will be retired on his superannuation.

m) That your humble applicant begs to state that this is the last promotion for the applicant for which he appeared and he did well in the examination and he is sure that as per his satisfaction he had replied the answers and he could not be declared failed if the assessment and evaluation of the answer scripts are properly made.

n) That your humble applicant begs to state that most of the candidates were declared passed in the written examination are less qualified and less experienced than your humble applicant and your humble applicant is very much sincere and he will go for retirement on 31.3.97.

o) That your humble applicant begs to state that as the present selection of Deputy SS is the last selection in the service life of the applicant he did well in the examination with an expectation that he will get the

~~selected Deputy~~

S. C. Kundu

selection of Deputy SS and he will go on retirement as Deputy SS from the Railway.

p) That your humble applicant begs to state that as your humble applicant was declared unsuccessful in the written examination he filed various representation before the authority so that the answer scripts may be re-examined for the satisfaction of the applicant but till today no reply have been received from the authority as a result of which your humble applicant has filed this application before this Hon'ble Tribunal for redressal of his grievances.

IV. Details of remedy exhausted :

The applicant declares that he has exhausted all the departmental remedies which are available to him as per the Departmental Rules.

V. Matters not previously filed or pending in any other Court :

The applicant further declares that he had not filed any application, writ or suit regarding this matter before any Court of law or any other Bench of the Central Administrative Tribunal.

VII. Relief sought :

In view of the above facts and circumstances the applicant prays for the following relief :

A. To pass an order directing the respondents to re-examine the answer scripts of the applicant and to produce it before this Hon'ble Tribunal for proper evaluation and after perusal of the records and after examination of the answer scripts if the applicant is found to be qualified an order may be issued to the authority to declare

b.e.Kunwar

28

him as a successful candidate alongwith the other candidates and to select him as Deputy SS from the day of his colleagues were promoted .

B. To direct the respondents to produce the Hon'ble answer scripts before the Central Administrative Tribunal for re-examination and to pass necessary order or orders as your Honour may deem fit and proper .

VII. Grounds for relief :

A. For that your humble applicant appeared in the written test and attempted all the questions upto his satisfaction and so he is sure that he will be successfully passed in the examination but due to over-sight or mistake your humble applicant's result was declared as unsuccessful and as such to satisfy the applicant the answer scripts may be re-examined and revalued .

B. For that your humble applicant is the senior-most ASM and he is otherwise qualified to be selected as Deputy SS but due to the result of the written examination your humble applicant could not avail the opportunity of selection for the post of Deputy SS and as such answer scripts of the written examination may be called for and to verify whether the applicant has passed in the written examination or not .

C. For that your humble applicant has submitted the representation before the Divisional Railway Manager, and the General Manager but no reply has been received as yet and your humble applicant is

S. L. Kurdu

entitled to know the outcome of the representation filed by the applicant .

D. For that your humble applicant is also entitled to challenge the result of the written examination as the result of the written examination has not satisfied to your humble applicant as he did well in the examination . As such the answer scripts may be examined by this Hon'ble Court for the satisfaction of the applicant .

E. For that in view of the matter the applicant is entitled to call for the answer scripts and to examine the answer scripts by this Hon'ble Court for the satisfaction of the applicant .

VIII. Particulars of the Bank Draft/Indian Postal Order :

Indian Postal Order No. 444109

dated 11-9-96. for Rs. 50/- (Rupees fifty) only payable at Guwahati.

B. L. Kundu

Verification

VERIFICATION

I, Sri Suresh Chandra Kundu, son of late Rangalal Kundu, aged about 57 years, presently working as Assistant Station Master in Lumding Division, N.F. Railway, do hereby declare as follows :

1. That I am the applicant in the above application and as such I am fully acquainted with the facts and circumstances of the case..

I sign this verification on this
the 11th day of ~~August~~^{September}, 1996
at Guwahati.

Suresh Chandra Kundu.

Declarant.

S. C. Rundel.
1923.

ASM:

N. F. RAILWAY.

Mrs. Eliza Long

ANNE & WRE - I

NOTIFICATION

Office of the
Divisional Rly. Manager (P),
Lumding, dtd 10-5-1995.

Sub :- Selection for the post of Dy. SS
in scale Rs 2000-3200/-.

It has been decided to hold the selection for forming a panel of Dy. SS in scale Rs. 2000-3200/- for 31 (UR-28, SC-2, ST-1) vacancies within a short period. The selection will consist of written test followed by Viva-Voce test with those who will qualify in the written test.

The following SM/ASMs in scale Rs.1600-2660/- are eligible to appear in the Selection and they should be asked to keep themselves in readiness to appear in the written test within short Notice. The candidates may answer the question in English.

No absentee test will be held. If anybody is on leave he should be intimated immediately on his leave address to enable him to appear before the above test. If anybody is not willing to appear before the aforesaid written test he should intimate his unwillingness in written through proper channel.

S / No. Name Designation / S. No.

S/	Shri	
1.	N. R. Acharya.	ASM/BPB.
2.	Keshab Ch. Das.	ASM/NNCE.
3.	G. C. J. Owardar.	ASM/BPB.
4.	J. N. Dutta.	SM/MCE.
5.	K. K. Bhowmick.	ASM/KKGT.
6.	B. K. Das-gupta.	ASM/BPB.
7.	G. N. Prasad. Sah.	ASM/MBC.
8.	Mantosh Ch. Das.	RASM/BPB/HKD.
9.	Gojendra Misra.	ASM/NGC.
10.	D. K. Chakraborty.	ASM/KXJ.
11.	Narayan Biswas.	ASM/SCCL.
12.	H. K. Chanda.	ASM/CHY.
13.	B. C. Chanda.	SM/CJA.
14.	S. C. Doloi.	Rg. SM/ WDA.
15.	Ramendra Bhattacharya.	Rg. SM/HTL/DIDE/ <i>Office</i>
16.	R. S. Chowdhury.	Rg. SM/JMI.
17.	S. S. Prasad.	ASM/BRIF - LKA.
18.	R. P. Singh.	ASM/KHKT-DSR.
19.	R. K. Prasad.	SM/JFBM.
20.	N. C. Banik.	SM/DKE.
21.		ASM/ B. BPB.
22.	M. C. Barman.	ASM/DGU.
23.	Kripa Roy.	ASM/HJI.
24.	N. D. Paul.	ASM/NGC.
25.	S. K. Karan.	ASM/LKG.
26.	D. K. Debnath.	ASM/BRIF.
27.	S. K. Dasgupta.	ASM/ARCL.
28.	S. C. Dutta.	ASM/KXJ.
29.	P. C. Das.	ASM/LGE.
30.	S. N. Pariyal.	ASM/Metro Rly/Cal.
31.	D. C. Dey.	ASM/PNO.

Barney
28/8
Devonalt

<u>S/No.</u>	<u>Name</u>	<u>Designation/Station.</u>
	<u>S/Ship</u>	
32.	B. C. Nath.	ASM/BXJ.
33.	L. Kalita.	ASM/MXR/JID.
34.	B. K. Ghose,	ASM/ETL.
35.	A. K. Deb Roy.	ASM/IMG.
36.	K. K. Roy.	ASM/JID.
37.	A. K. Nath.	ASM/BPB.
38.	B. P. Samaddar.	ASM/IMG.
39.	D. B. Bandyopadhyay.	ASM/Metro. Rly/Cal.
40.	R. M. Bhattacharjee.	ASM/KXJ.
41.	S. C. Kundu.	ASM/IMG.
42.	M. R. Dasgupta.	ASM/IMG.
43.	B. C. Dutta.	ASM/RXRX.
44.	P. G. Chakraborty.	ASM/IMG.
45.	S. B. Biswas.	ASM/IMG.
46.	S. P. Paul.	ASM/IMG.
47.	D. B. Bhattacharjee. <i>Chatterjee</i>	ASM/IMG.
48.	A. R. Dey.	ASM/IMG.
49.	S. K. Deb.	ASM/DMR.
50.	Arshed Ali.	ASM/CNE.
51.	Dalim Ch. Das.	Rg. SM/NNCE.
52.	Santosh Ch. Dutta.	ASM/PKB.
53.	S. K. Bhattacharjee.	ASM/RPX.
54.	Parimal Bhattacharjee.	ASM/NRQM.
55.	Yogendra Jha.	ASM/MLG CO
56. A.	M. S. Routh Roy.	SM/MDA. <i>Medically unfit in all medical categories</i>
56.	B. rojendra Sharma.	SM/BXG.
57.	Samar M. Seal.	ASM/LKA.
58.	J. C. Das.	ASM/BPB.
59.	Sankar K. Dutta.	ASM/KXJ.
60.	Shyama Prasad Das.	ASM/MLG CO.
61.	Priyadarshi Mutsuddi.	ASM/GHY-MLG CC.
62.	Mukunda Lal Dey.	ASM/KYQ.
63.	Deba Prasad Bhattachoree.	ASM/JID.
64.	S. N. Chakraborty.	ASM/MLG CC.
65.	G. C. Upadhyay.	ASM/IMG. <i>DPU</i>
66.	M. C. Kalita.	ASM/MID. <i>DPU</i>
67.	Phresh Ch. Roy.	ASM/KWM-CPK.
68.	M. Ali Laskar.	ASM/JMK.
69.	Benoy Bhysand Roy.	ASM/HJE.
70.	Francis Ishwary.	ASM/BPB.
71.	Gojendra Rabha.	ASM/CC/MLG.
72.	Ven Lal Bawia.	ASM/GHY. <i>DPU</i>
73.	Samarendra Brahma.	ASM/DIDE. <i>DPU</i>
74.	Sizen Narzari.	ASM/CJA.
75.	Sadhan Ch. Das.	ASM/DJB.
76.	Mina Ram Bora.	ASM/HJI.
77.	Bhogeswar Hira.	ASM/IFG.
78.	Bhola Nath Mandal.	ASM/TQE.
79.	Sureswar Thakuria.	ASM/MBG. <i>DPU</i>
80.	Chitta Ran. Roy.	ASM/KWM-PHI.
81.	Tarak Ch. Deka.	ASM/JMK-LKA.
82.	Subir Bose.	ASM/GHM.
83.	Asim Kr. Roy.	ASM/KQI.
84.	Bipin Ch. Kalita.	ASM/HKD.
		ASM/NCC.

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Advocate

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S/No. Name Designation/station.

S. C.
 1. Sri P.C.Namasudra. ASM/SQF.
 2. " B.P.Pashi. SM/NLR.
 3. " B.R.Mandal. ASM/MXR.
 4. " Ajoy Das. ASM/MBG.
 5. Anil Ch.Das. ASM/DMG.
 6. Sri S.P.Chowdhury. ASM/IFG.

S.T.
 1. Sri K.K.Swargiary. ASM/GHY.
 2. P.K.Owly. ASM/DGU.
 3. Raghunath Rabha. ASM/GHY-KYQ.

Handwritten
for Divisional Rly. Manager(P),
N. F. Railway : : Lumding.

NO. E/40-4/PLT(T) Dtd. 10-5-95.

Copy forwarded for information and necessary action to:-

1) Staff concerned thro. proper channel. *DPU*
 2) SS/SMS-BPB, NNGE, MGE, KKG, MBG, HKD, KXJ, SCL, GHY, CJA, WDA, DIDE, JMK, LKG, DSR, JRM, DKE, DGU, HJI, BRLF, ARCL, LGT, PNO, BXJ, JDD, HTL, DMR, CNE, PKE, KTX, BRGM, BXG, LKA, KYQ, MYD, CPK, JMK, DIB, LFG, TGS, PHI, KGL, HKD, SQF, NLR, MXR, DGU, CYM/NGC, HCW/MLG, CHC/CC/MLG, GM/Mtro Rly. Calcutta.

Handwritten
for Divisional Rly. Manager(P),
N. F. Railway : : Lumding.

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Advocate.

Thos - CHC/CC/MLG
19/3/96

N.F. Railway.

ANEXURE 17

Office of the
Div'l. Rly. Manager (P),

Howrah Rly. 19/3/96,

MEMORANDUM.

Sub:- Results of written test of selection for the post of Dy. SM in scale Rs. 2000-3200/-

The following staff who appeared in the written test for the post of Dy. SM in scale Rs. 2000-3200/- held on 3/7/95, 5/9/95 (absentee) and 28/12/95 (absentee), have secured qualifying marks for viva-voce. Their names are not arranged in order of seniority.

1. Shri Anil Kr. Nath, LM-ASM/BPB
2. " N.R. Acharya, ASM/BPB.
3. " Biplob Kr. Das Gupta, ASM/BPB.
4. " Radha Krishna Prasad, SM/JRW.
5. " K.K. Roy, ASM/JID.
6. " Gopal Ch. Upadhyay, ASM/DPU.
7. " Ramendra Mohan Bhattacharya, ASM/KXJ.
8. " G.N. Prasad Gah, SM/MBG.
9. " D.P. Pashit (SC) SM/ NLR.
10. " Prakash Ch. Das, Rg. ASM/D; P.U
11. " Francis Ishorany (ST) ASM/CG/MLG.
12. " J.N. Dutta, SM/LJO.
13. " Mantosh Ch. Das, SM/HKD.
14. " Lankeśwar Kalita, ASM/JID.
15. " Santosh Ch. Dutta, ASM/KTX.
16. " Ranendra Bhattacharya, SM/BRIF.
17. " G.C. Jowardar, ASM/BPB.
18. " Benoy Bhushan Roy, RSM/BPB.
19. " S.C. Dului, LM SM/MLG.
20. " Perimal Bhattacharya, Hd. Cash witness/Cash Office/MLG
21. " Shyama Prasad Das, ASM/NOC at CG/MLG
22. " Dulal Ch. Doy, AM/PNO.
23. " B.P. Samaddar, AM/MLG.
24. " Kanta Kanti Sengupta, (ST), AM/MLG.
25. " Santanu Bh. Das, (SC) AM/MLG.
26. " Sambhu Prasad Chowdhury, (SC), ASM/MLG
27. " Bhagiram Mandal (SC) LM SM/MXR
28. " Narayan Biswas, ASM/SCL (By adding national seniority mark)
29. " Keshab Ch. Das, ASM/ KYQ -do- -do-
30. " Dulal Kanti Chakraborty, ASM/KXJ -do-
31. " Samir Kr. Dasgupta, " /ARCL -do-
32. " Madhab Ch. Barman " /DGU -do-
33. " R.P. Singh RG. SM/DSR -do-
34. " R. C. Chowdhury, SM/DLDE -do-
35. " S.N. Das, ASM/BPB -do-
36. " G. Jendra Mishra ASM/NOC -do-

ATTESTED
Abinash
20/18
Advocate

No. E/40-4/Pt. II (T) dt. 19/3/96.

for DIT(P)/Lund 19/3
N.F.Rly.

Copy forwarded for information and n/a Pl.

1) Staff concerned thro:- Proper channel. (2) OM(P)/MLG

3) MR, DQM/MLG, DSO/MLG, AM/DPU, AM/GHY, Dy. COM(G)/MLG.

4) Ss 3/2Ms- BPP, JRBM, JID, DPU, KXJ, MBG, NLR, CHC/MLG, LJO, HKD, KTX, BRIF, IMG, ICW/MLG, PNO, GHY, RHT, IFG, MXR, SCL, KYQ, ARCL, DGU, D.R, DLDE, CYM/NOC, (5) RAC(O)/MLG, (6) OS/Optg at Office.

7) QM/MLG Rly. 33/1, Chittaranjan Road, Cal. 71

for DIT(P)/Lund 19/3

To
The Divisional Railway Manager,
N. F. Railway, Lumding.

ANNEXURE - II

Through Proper Channel.

Subject : Rechecking of Examination answer paper for
the Post of Dy. SS in Scale Rs. 2000-3200/-

Reference: Your Notification No. E/40-4/P-11(T) Dt. 10.5.95

Sir,

With due respect and humble submission I beg to lay before you the following few lines for favour of your kind and sympathetic consideration please.

1. That Sir, I am serving as ASM/LMG in Scale Rs. 1600-2660/- with entire satisfaction of my superiors.

2. That Sir, in terms of DRM(P)/LMG's notification under reference I have been called to appear in the written test for the Post of Dy. SS in scale Rs. 2000-3200/- and accordingly I appeared the written test for the Post of Dy. SS held on 6.7.95. But I have been declared fail in the written test though I have answered all the questions satisfactorily and it is beyond my imagination that I shall fail in the written examination.

3. That Sir, I have answered all the questions correctly and it is my exception that I can never fail in the examination as I have done well in the examination. But it is surprising that I have been declared fail in the written test which was beyond my exception.

4. That Sir, it is learnt from a reliable source that I have passed in the written examination but declared fail.

Under the above circumstances I therefore request your honour to kindly arrange to recheck my examination answer paper and for which act of your kindness I shall remain ever grateful to you.

Thanking you in anticipation.

19.7.96.

Dated, / 1996.

Yours faithfully,

Shivoh Grandha *Tumdi*
Army LMG
D. F. 96.

Copy to : Sr. DOS/LMG, Employees Union/LMG,
Vigilance Officer, Maligaon.

ATTENDED

ABHANIE
28/8
Advocate

R
ABHANIE
19.07.96
N.F. RAILWAY, LUMDING
28/8
Advocate

R
ABHANIE
19.07.96

ANNEXURE - IV

बाया नहीं NOT INSCRIBED

माप्ये गये दाता डिल्ली जा रुप. रु. 7/- ००/-
Amount of Stamp: fixed Rs. 7/- ००/-

एक रजिस्ट्री:
Received & Registered.....

वाचाले जा गया
Addressed to

क्रम
No.

१०

Date Stamp



माप्ये गये ० रुपा

- 35 -

Abdullah
2818
Advocate

स्त्रीमा नहीं NOT INSURED

कानूनी रूप में न रिस्टरो का मूल्य रु. ५० ५०
Amount of Stamps affixed Rs. 5/- p. 10/-

इस रजिस्ट्रेशन का प्राप्ति किया गया

Received at Registrar's Office

प्राप्ति किया गया तारीख अंदर

प्राप्ति किया गया तारीख अंदर

प्राप्ति किया गया तारीख अंदर

4130

तारीख अंदर
Date Stamp

प्राप्ति किया गया तारीख अंदर

Signature of Receiving Officer

ANNEXURE - IV A

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ATTESTED

At Bemra

28/8

Advocate.